

# HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

## ORDER

No: 1236

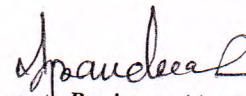
Dated: 14/2/2017

Sanction is hereby accorded to the additional allotment of funds in favour of the subordinate court detailed below under Major Head 2014-Adm. Of Justice, Sub Head 0488-D&S Judges, under various object heads for the current financial year 2016- 17.

Rs. In lacs

S.No	Name of the Court.	Sal	POL	O.E	Elect	2071-P&ORB (NPS)	Uniform	Tele	T.E.	R.R.T.
1.	Pr. D&S Judge, Ramban.	----	----	0.20	----	----	----	0.05	----	----
2.	Pr. D&S Judge, Poonch.	0.50	----	0.30	----	0.15	0.80	0.10	----	----
3.	Pr. D&S Judge, Srinagar.	----	----	----	8.80	----	----	----	----	----
4.	Pr.D&S Judge, Jammu	----	----	----	40.00	----	----	----	----	----
5.	Pr. D&S Judge, Bhaderwah.	9.60	---	0.20	0.50	----	----	----	0.20	----
6	Pr. D&S Judge, Udhampur	----	----	----	0.03	----	----	----	----	----
7	Addl.D&S Judge, Srinagar	0.50	----	----	----	0.10	----	----	----	----
8	Addl.D&S Judge, Sopore	5.00	----	----	----	0.15	0.50	----	----	----
9	Spl.Judge Anti-corruption (CBI Cases) Srinagar.	1.50	----	----	----	----	----	----	----	----
10.	C.J.M. Udhampur.	0.16	0.06	0.05	----	----	----	----	----	----
11.	Sub Judge, Kupwara.	----	0.20	----	----	----	----	----	----	----
12.	Sub Judge, Katra	----	----	----	----	----	----	----	----	----
13.	Sub Judge, Ramnagar.	----	----	----	0.50	----	----	----	----	0.494
14.	Sub Judge, Bhaderwah.	2.50	0.05	----	0.70	0.12	----	----	----	----
15.	Spl. Mob. Mag, Jammu	----	0.10	0.15	----	0.10	----	----	----	----
16.	Munsiff Bandipora.	----	----	----	----	0.06	----	----	----	----
17.	Munsiff, Gurez.	----	----	----	----	0.25	----	----	----	----
18.	Munsiff, Tangmarg.	----	----	0.10	----	0.05	----	----	----	----
19	Munsiff, Dangi wacha.	1.80	0.35	----	----	0.35	----	----	----	----
20.	Munsiff, Kotranka.	3.00	0.15	0.10	----	----	----	----	0.15	----
21	Addl. Mob. Mag. Thanamandi	2.00	0.08	----	----	----	----	----	0.20	----
22	Ist. Addl. Munsiff, Sgr.	----	----	----	----	0.50	----	----	----	----
23	3 <sup>rd</sup> . Addl. Munsiff, Jammu	----	0.07	----	----	0.12	----	----	----	----
24	City Munsiff, Srinagar.	1.00	0.50	0.10	---	0.20	----	----	----	----

By Order.

  
 Deputy Registrar (Accts) 14/2/17

No: 30500-31/AC Dated: 14/2/2017

Copy to the

- 1-6 Pr. D&S Judge, Ramban/Poonch/Srinagar/Bhaderwah/Jammu/Udhampur..
- 7-8 Addl. D&S Judge, Srinagar/Sopore.
- 9. Spl.Judge, Anti-corruption (CBI Cases) Srinagar.
- 10 C.J.M. Udhampur
- 11-12. Sub Judge, Kupwara/Katra/Ramnagar./Bhaderwah
- 13 Spl.Mobile Magistrate, Jammu.
- 14-16 Munsiff, Bandipora/Tangmarg/Dangi wacha/Gurez./Kotranka
- 17 Ist. Addl. Munsiff, Srinagar.
- 18 3<sup>rd</sup>. Addl. Munsiff, Jammu.
- 19. City Munsiff, Srinagar
- 20. Addl. Mob. Magistrate, Thanamandi.